

MR. SPEAKER : All sorts of things cannot be raised now on the floor of the House. You should tell me inside the Chamber so that I could permit you, if it is an urgent matter, to raise it here. But you should not raise like this. I am proceeding to the next item of business.

श्री अटल बिहारी वाजपेयी : मन्त्रालय का कल इजाजत दीजिये ।

12.43 Hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF INDIAN OIL CORPORATION LIMITED AND REVIEW BY GOVERNMENT

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMAIAH) : I beg to lay on the Table :—

- (1) A copy of the Annual Report of the Indian Oil Corporation Limited, Bombay for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Corporation.

[Placed in Library. See No. LT-1898/67].

ANNUAL REPORT OF THE DAMODAR VALLEY CORPORATION

सिन्धु तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : मैं, दामोदर घाटी निगम अधिनियम, 1948 की धारा 45 की उपधारा (5) के अन्तर्गत दामोदर घाटी निगम के 1965-66 के वार्षिक प्रतिवेदन की एक प्रति तथा उसके लेख सम्बन्धी लेखापरीक्षा प्रतिवेदन, सभा-पटल पर रखता हूँ ।
[Placed in Library. See No. LT-1899/67].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to re-lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (i) G.S.R. 1082 published in Gazette of India dated the 22nd July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (ii) G.S.R. 1112 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (iii) The Indian Police Service (Uniform) Amendment Rules, 1967, published in Notification No. G.S.R. 1113 in Gazette of India dated the 29th July, 1967.
- (iv) G.S.R. 1114 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (v) G.S.R. 1117 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (vi) The Indian Administrative Service (Appointment by Promotion) Thirteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1119 in Gazette of India dated the 29th July, 1967.
- (vii) The Indian Police Service (Appointment by Promotion) Twelfth Amendment Regulations, 1967, published in Notification No. G.S.R. 1120 in Gazette of India dated the 29th July, 1967.

[Placed in Library. See No. LT-1374/67].